



O F F I C I A L
B R O C H U R E



The National University of Advanced Legal Studies is one of the leading legal institutions in the nation. Established under Act 27 of 2005 of the Kerala State Legislature, the institution is one of the twenty-six national law universities established within India and the only one of its kind located within the state of Kerala. The University is a member of the Association of Indian Universities (AIU) and is recognised by the Grants Commission under section 2(f) and section 12B of the UGC Act.

The university aims to provide top-quality legal education and training under the effective leadership of Justice Siri Jagan, Vice Chancellor and Dr Lina Acca Mathew, Registrar of NUALS. Within a span of nearly two decades, the university has rapidly gained prominence by offering a dynamic curriculum that integrates traditional legal foundations with modern challenges.

Having earned numerous national and international accolades, the university has gone on to solidify its reputation as one of the leading law schools in the country. Our esteemed faculty, comprising legal scholars and seasoned professionals, guides students toward becoming future legal leaders. We believe in providing a global perspective through international collaborations, enriching academic experiences, and creating a globalised legal landscape.



Since its debut in 2019, NUALS MUN has quickly established itself as one of the most prestigious MUN conferences in the southern circuit. Each edition has been a resounding success, with delegates lauding the dynamic committees, thought-provoking debates, and the high level of professionalism that sets NUALS MUN apart. NUALS MUN's assurances of an engaging and authentic experience aren't mere words without weight.

We host a range of vibrant committees contemporary committees like DISEC, UNHRC, AIPPM, and IP, with the special addition of UN Women, supported by our very own University's Research Centre for Women and Family Studies. All of these elements are tied together by the competent members that the Organisers handpick to fill the Executive Board, to keep the rooms running smoothly, and on time.

Now, as we return for our 4th edition , NUALS MUN 2025 is more than just a comeback—it's a continuation of the legacy we've built. We aim to raise the standards even higher, delivering an unforgettable experience that not only matches but surpasses the success of previous years.

Join us as we take the next step in this journey, where every delegate has the opportunity to be part of something truly extraordinary.



LEGACY: PREVIOUS EDITIONS OF NUALS MUN

Our previous MUNs have brought together some of the brightest minds from across the country, helping delegates evolve into more articulate, informed, and thoughtful individuals, prepared to tackle global challenges. With every session, we've focused on building crucial skills—negotiation, public speaking, problem-solving—that last long after the conference ends



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